### GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1204 TO BE ANSWERED ON 06.12.2021

### SOCIO-ECONOMIC CONDITION OF TRIBALS

## 1204. SHRI UNMESH BHAIYYASAHEB PATIL: DR. HEENA GAVIT: DR. SHRIKANT EKNATH SHINDE: DR. SUJAY RADHAKRISHNA VIKHE PATIL: SHRI DHAIRYASHEEL SAMBHAJIRAO MANE: SHRI SUNIL KUMAR MONDAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the socio-economic condition of tribals in the country has improved considerably over the years and if so, the details thereof and the reasons therefor;

(b) the details of various schemes/ programmes being implemented by the Government for the socio-economic development of the Scheduled Tribes (STs) and the funds vis-a-vis target fixed and achievements made thereunder so far during the last five years, scheme and State/UT wise including West Bengal;

(c) whether the benefits of the schemes meant for the tribals have not percolated down to the intended beneficiaries and if so, the details thereof and the reasons therefor;

(d) whether the Government proposes to close or merge some schemes or introduce new schemes and if so, the details thereof; and

(e) the corrective measures taken/proposed to be taken by the Government and the mechanism put in place for effective implementation of the various schemes for socio-economic development of tribals in the country?

#### ANSWER

# MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (c):Data pertaining to decennial Census, management information system, sample surveys conducted by different Ministries / Departments of Government of India, reveal that over the years there have been considerable improvements in living conditions of the Scheduled Tribes (STs), for example, literacy rate for STs has improved from 47.1% in 2001 to 59% in 2011. Further, Periodic Labour Force Survey (PLFS) report (July 2019 - June 2020) reveals that literacy rate for STs increased to 70.1%. According to Unified District Information System for Education (UDISE) Plus reports published by Ministry of Education, Gross Enrolment Ratio (GER) for ST students at Senior Secondary (classes IX-X) level has increased from 62.4% in 2012-13 to 76.7% in 2019-20. As per National Family Health Surveys (NFHS) conducted by Ministry of Health and Family Welfare, in respect of Scheduled Tribes, Infant Mortality Rate has

declined from 62.1 (2005-06) to 44.4 (2015-16); Under Five Mortality Rate has declined from 95.7 (2005-06) to 57.2 (2015-16), and Institutional Delivery has increased from 17.7% in 2005-06 to 68.0 % in 2015-16. Further, percentage of Underweight (weight-for age) ST children under age five years has declined from 54.5 in 2005-06 to 45.3 in 2015-16. Erstwhile Planning Commission estimated that percentage of ST people living below the poverty line in rural areas has declined from 62.3% in 2004-05 to 45.3% in 2011-12. Also, percentage of ST people living below the poverty line in urban areas has declined from 35.5% in 2004-05 to 24.1% in 2011-12. However, there are still gaps in human development indicators between STs and all India population.

Government is implementing Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC)/Development Action Plan for Development of STs (DAPSTs) for overall development of tribal people across the country. Besides, Ministry of Tribal Affairs, 40 Central Ministries / Departments have been obligated by NITI Aayog for earmarking certain percentage of their total Scheme allocation every year as TSP funds for tribal development. TSP funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of Scheduled Tribes in the country. State Governments are also supposed to earmark TSP funds in proportion to ST population (Census 2011) in the State with respect to total State Plan.

In addition, Ministry of Tribal Affairs also provides funds under its schemes to supplement the efforts of tribal development by other Ministries/Departments. The details of the schemes presently being implemented by the Ministry of Tribal Affairs for the integrated socio-economic development and welfare of the Scheduled Tribes in the country including the State of West Bengal are given at **Annexure-I**.

State/UT-wise funds released by obligated Central Ministries / Departments under STC/TSP during last four years and current year including the State of West Bengal are given at **Annexure-II**. State/UT-wise funds released and beneficiaries under various schemes of the Ministry of Tribal Affairs, during the last five years including the State of West Bengal are given at **Annexure-III**. The interventions under the most of the schemes / programmes of the Ministry are demand driven and funds are provided to State Governments/UT Administrations based upon proposals received from the State Governments/UT Administrations and after appraisal and approval by a Project Appraisal Committee (PAC) in the Ministry.

(d): The Ministry of Tribal Affairs is in the process of seeking approval of the competent authority for continuation of the of schemes of the Ministry along with some modifications therein based on the recommendations of the evaluation reports in respect of schemes of the Ministry.

(e): The primary responsibility of implementation and monitoring the performance of the schemes / programmes is that of the State Governments. However, Ministry of Tribal Affairs has taken various steps for monitoring progress and effective implementation of schemes / programmes for the development of the ST population. These include:

- i. Release of funds to States/UTs in the schemes/programmes is made through PFMS platform.
- ii. Utilization Certificates are insisted upon as a pre-requisite for further release of funds as per the norms of GFR.
- iii. Progress reports regarding the status of implementation of the schemes/programmes is obtained.
- iv. Officers while visiting States/UTs also ascertain the progress of implementation of the scheme.
- v. Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the scheme, and reviewing the physical and financial progress.
- vi. Scheme/programme-wise progress and utilization of funds are also monitored through dedicated online portals and performance dashboard.
- vii. Ministry of Tribal Affairs has developed STC MIS Portal with web address: https://stcmis.gov.in for monitoring of Tribal Sub-Plan (TSP) / Schedule Tribe Component (STC) funds of obligated Ministries/Departments.
- viii. Besides, evaluation of the schemes is conducted from time to time.

Annexure-I

Statement referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 1204 for 06.12.2021 by SHRI UNMESH BHAIYYASAHEB PATIL, DR. HEENA GAVIT, DR. SHRIKANT EKNATH SHINDE, DR. SUJAY RADHAKRISHNA VIKHE PATIL, SHRI DHAIRYASHEEL SAMBHAJIRAOMANE, SHRI SUNIL KUMAR MONDAL regarding "Socio-Economic Condition of Tribals"

## Brief details of Schemes/Programmes being implemented by the Ministry of Tribal Affair s in the country:

(i) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS): Under scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) 100% grants is provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development, Ashram Schools, Boys and Girls Hostels, Vocational Training Centres (VTCs), minor infrastructure, etc. to bridge the gap between Scheduled Tribe (ST) population and others as a critical gap filling measure.

(ii) Grants under Article 275(1) of the Constitution: Under the programme of Proviso to Article 275(1) of Constitution, Grants are released to 26 States, having ST population for raising the level of Administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the States Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

(iii) Eklavya Model Residential Schools (EMRS): The scheme of Eklavya Model Residential Schools (EMRSs) was introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. In the Union Budget of 2018-19, Government announced that "The Government is committed to provide the best quality education to the tribal children in their own environment. To realize this mission, it has been decided that by the year 2022, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School. Eklavya schools will be on par with NavodayaVidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development."

It was a component of Grants under Article 275(1) of the Constitution. In terms of the aforesaid Budget announcement, a scheme was formulated and the same was appraised and approved by EFC. Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 17.12.18, interalia approved the revamping of the EMRS Scheme.

(iv)Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of Education and Health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, etc.

(v)Strengthening Education among ST Girls in Low Literacy Districts: Scheme is exclusively for ST girls in 54 districts identified in the country, where the ST population is 25% or more and ST female literacy rate is below 35% or its fractions, as per 2001 Census. The scheme is being implemented through Voluntary Organisations/Non-Governmental Organisations and aims at enhancing the literacy rate of tribal girls, bridging the gap in literacy levels between the general female population and tribal women and reducing drop-outs at the elementary level by creating the required ambiance for education.

(vi)Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States like Himachal Pradesh, Uttrakhand and Jammu and Kashmir where it is 90:10. For UT's without legislature sharing pattern is 100% Central Share.

(vii)Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UTs of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UT's without legislature sharing pattern is 100% Central Share.

(viii)National Overseas Scholarships for ST Candidates for Studying Abroad: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

#### (ix)National Fellowship &Scholarship for Higher Education of ST students:

(a)National Scholarship–(Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 246 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(b)National Fellowship for ST students: 750 fellowships are provided to ST students each year for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms. (Presently, @Rs.25,000/- for JRF and @Rs.28,000/- for SRF).

(x) Development of Particularly Vulnerable Tribal Groups (PVTGs): The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States and UT of Andaman & Nicobar-

Islands for the activities like education, housing, land distribution, land development, ag ricultural development, animal husbandry, construction of link roads, installation of nonconventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. (xi)Institutional Support for Development & Marketing of Tribal Products/Produce (Central Sector Scheme): The Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) is a Multi-State Cooperative Society set up in 1987 under the Multi State Cooperative Societies Act, 1984 (now the Multi State Cooperative Societies Act, 2002) which functions both as a service provider and market developer for tribal products. It markets tribal products through the network of its retail outlets 'TRIBES INDIA' in the country. As a capacity builder, it also imparts training to Scheduled Tribe Artisans and Minor Forest Produce (MFP) gatherers.

(xii) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) & Development of Value Chain for MFP: A Scheme "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" was introduced by the Ministry of Tribal Affairs in the year 2013-14, to provide much needed safety net and support to people belonging to Scheduled Tribes and other traditional forest dwellers whose very livelihood depends on collection and selling of MFP.

(xiii)Support to National/State Scheduled Tribes Finance and Development Cor porations (NSTFDC/STFDCS): National Scheduled Tribes Finance and Development Corporation (NSTFDC) is an apex organisation set up 10.04.2001, exclusively for economic development of Scheduled Tribes. The Corporation continues to function as a catalytic agent for promoting economic development activities of STs by providing financial assistance at concessional rates of interest.

(xiv)Support to Tribal Research Institutes (TRIs):Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of APEX Committee. TRIs prepare proposal and detailed action plan for the year along with budgetary requirement and submit it to the Ministry through State Tribal Welfare Department. Within the set of TRIs, there are cultural museum, library, training centre, research wing etc.

(xv) Tribal Festivals, Research Information and Mass Education : Through the scheme, promotion of rich tribal cultural heritage, dissemination of information and creation of awareness are given attention to which includes organization of Tribal Craft & Food Festivals, Sports, Music, Dance & Photo Competitions, Science, Art & Craft Expos, Workshops, Seminars, Production of documentary films by the Ministry & States, Bringing out Publications thereby highlighting significant studies, documenting historical facets of tribal communities, achievements of Ministry of Tribal Affairs (MoTA) & State Departments besides other advertisements etc. at regular intervals. With a view to fill the gap of research studies on tribal issues, MoTA recognizes renowned NGOs, Research Institutes, Universities where expertise exist and which have already made a mark by carrying out pioneering research in the field of tribal cultures as Centre of Excellences (CoEs). It is envisaged that CoEs should play an important role in building knowledge bank to complement dedicated Activities of the Ministry.

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TSP fund released<sup>#</sup> to State/UTs by obligated Central Ministries/Departments from 2017-18 to 2021-22 (as on 18/11/2021)

SN	State/UT	2017-18	2018-19	2019-20	2020-21	2021-22 (As on 18/11/2021)
1	ANDAMAN AND NICOBAR	2.21	12.16	2.85	16.70	25.96
2	ANDHRA PRADESH	744.30	943.81	991.20	785.39	406.06
3	ARUNACHAL PRADESH	727.96	691.12	930.80	1100.61	552.78
4	ASSAM	1301.29	1143.07	1811.21	1224.78	697.19
5	BIHAR	376.86	496.44	737.61	728.57	2022.97
6	CHANDIGARH	9.54	7.30	13.76	9.87	1.79
7	CHHATTISGARH	2007.36	1921.63	2094.34	1885.03	2127.07
8	DADRA & NAGAR HAVELI and DAMAN & DIU *	43.69	43.26	61.1	80.83	8.88
9	DELHI	1265.47	2010.47	2046.56	3919.13	3860.24
10	GOA	30.12	27.97	37.57	27.39	12.51
11	GUJARAT	1164.35	1465.35	1840.58	1951.39	1889.22
12	HARYANA	61.11	62.07	28.23	39.84	20.31
13	HIMACHAL PRADESH	227.71	211.95	381.08	219.08	168.44
14	JAMMU AND KASHMIR	709.61	678.82	617.05	319.07	210.37
15	JHARKHAND	1614.68	1631.21	2039.00	1410.17	1246.92
16	KARNATAKA	698.90	677.48	1034.19	733.93	1196.56
17	KERALA	180.79	223.20	154.30	210.59	515.94
18	LAKSHADWEEP	5.02	3.21	8.38	7.79	2.15
19	LADAKH	0.00	0.00	0.14	19.25	32.54
20	MADHYA PRADESH	4213.80	3425.89	4305.44	4324.06	6520.89
21	MAHARASHTRA	1884.12	2469.98	4146.78	6380.55	3195.71
22	MANIPUR	434.99	419.20	544.33	566.40	232.00
23	MEGHALAYA	508.92	598.26	747.05	935.03	865.29
24	MIZORAM	555.00	604.48	781.48	751.57	470.45
25	NAGALAND	584.04	746.74	886.86	1089.12	466.05
26	ODISHA	2184.46	2416.94	3448.25	3558.91	3910.02
27	PUDUCHERRY	4.20	3.60	4.37	2.78	2.72
28	PUNJAB	44.52	59.18	260.87	220.39	127.27
29	RAJASTHAN	2383.11	2116.06	2714.99	2533.97	5000.53
30	SIKKIM	159.44	134.32	170.18	103.90	64.70
31	TAMIL NADU	286.01	287.71	528.92	608.55	579.82
32	TELANGANA	852.18	796.88	1282.03	816.12	4338.26
33	TRIPURA	365.47	423.38	583.38	441.58	1054.77
34	UTTAR PRADESH	804.60	669.25	984.96	1114.95	1542.62
35	UTTARAKHAND	151.44	171.72	162.69	240.38	168.96
36	WEST BENGAL	1420.01	1501.01	1785.74	1291.38	1822.43

Note: -Source-STCMIS Portal (As on 18/11/2021)

# - Total Fund released to the State Government & Other Agencies in the State.

\* The funds released to Dadra & Nagar Haveli and Daman & Diu have been added.

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Details of funds released / allocated and Utilization Certificate (UCs) submitted by the State Governments under the Scheme of "Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)" during 2016-17 to 2020-21

	2016	-17	2017	7-18	201	18-19	201	9-20	202	0-21
States/UTs	Fund Release d	UC Submitt ed	Fund Releas ed	UC Submitt ed	Fund Releas ed	UC Submitte d	Fund Releas ed	UC Submitt ed	Fund Releas ed	UC Submitt ed
Andhra Pradesh	5000.42	5000.42	3624.77	3624.77	5617.39	5617.39	12470.50	3742.59	4954.96	0.00
Arunachal Prade sh	0.00	0.00	0.00	0.00	2211.83	2211.83	9224.29	9224.29	7015.50	0.00
Assam	3407.80	3407.80	0.00	0.00	0.00	0.00	2710.08	2710.08	4578.76	0.00
Bihar	743.74	743.74	0.00	0.00	0.00	0.00	0.00	0.00	994.00	0.00
Chhattisgarh	11717.82	11717.82	14327.57	14327.57	10342.65	10342.65	9415.53	9415.53	8769.06	8432.80
Goa	455.68	455.68	559.09	559.09	352.31	352.31	0.00	0.00	724.26	0.00
Gujarat	9488.00	9488.00	10270.41	10270.41	11765.38	11765.38	8975.55	8975.22	10786.40	7859.63
Himachal Prades h	1959.39	1959.39	2291.20	2291.20	3628.00	3628.00	2394.18	2394.18	1367.00	1096.53
Jammu& Kashm ir	3671.61	3671.61	3626.50	3626.500	3749.80	749.96	4509.00	0.00	0.00	0.00
Jharkhand	9820.75	9220.75	11372.49	10414.74	8564.52	8459.91	6201.49	6001.49	7049.64	0.00
Karnataka	5100.00	5100.00	5955.37	5955.37	5347.76	5347.76	7434.00	7247.16	0.00	0.00
Kerala	808.09	808.09	808.43	467.58	335.00	335.00	0.00	0.00	459.15	183.66

(Rs. in lakh)

Madhya Pradesh	19236.61	13199.39	22828.70	20612.38	16968.97	15127.15	13415.25	12223.47	0.00	0.00
Maharashtra	9547.00	9547.00	13760.38	13760.38	13802.57	6126.46	11929.09	3430.30	0.00	0.00
Manipur	2260.00	2260.00	3790.38	3790.38	5442.48	5442.48	1434.02	963.20	0.00	0.00
Meghalaya	0.00	0.00	0.00	0.00	2739.20	2091.45	3788.00	409.00	328.25	0.00
Mizoram	0.00	0.00	0.00	0.00	1220.00	1220.00	3140.00	2322.75	1236.22	661.22
Nagaland	0.00	0.00	0.00	0.00	3225.00	3225.00	2951.12	2533.00	2846.14	0.00
Odisha	11806.27	11806.27	11975.00	11975.00	17553.22	17553.22	8691.18	8138.56	9010.42	6206.06
Rajasthan	11072.90	11072.90	10051.83	10051.83	10327.93	10327.93	11461.41	3780.00	8662.66	0.00
Sikkim	1497.62	1497.62	5986.00	2861.88	0.00	0.00	0.00	0.00	0.00	0.00
Tamilnadu	600.00	569.42	894.10	800.09	315.00	315.00	450.56	392.00	377.47	0.00
Telangana	3845.35	3845.35	4493.55	4493.55	2850.32	2850.32	5361.29	5361.29	4191.00	4191.00
Tripura	1345.76	1345.76	1649.77	1649.77	1294.38	1294.38	1362.97	1127.87	1173.30	146.41
Uttarakhand	0.00	0.00	679.00	679.00	1012.88	970.68	600.00	0.00	757.80	0.00
Uttar Pradesh	121.92	121.92	458.35	458.35	0.00	0.00	779.91	0.00	508.83	0.00
West Bengal	5995.50	5995.50	5397.11	5397.11	5833.41	5833.41	5862.58	3316.40	3746.00	0.00

UC- Utilisation Certificate

Details of funds released / allocated and Utilization Certificate (UCs) submitted by the State Governments under Grants under Article 275(1) of Constitution of India including Eklavya Model Residential School (EMRS) during 2016-17 to 2020-21

(Rs. in lakh)

S. 2020-21\* Name of States 2016-17 2017-18 2018-19 2019-20 No. [Grants under Article 27 5(1)] Funds Relea UC submitted Funds Relea UC submitted Funds Relea UC submitte Funds Releas UC Funds Rele UC submitt sed d ed ed sed sed ased 2869.43 2869.43 4591.11 4591.11 8942.43 8942.43 Andhra Pradesh 6390.77 6390.77 2055.55 0.00 1. Arunachal Prades 8378.82 12170.52 12170.520 6014.00 6580.53 6580.53 8378.82 13202.25 13202.25 0.00 2. lh. Assam 844.12 844.12 0.00 0.00 3916.32 3916.32 10802.85 3671.09 4592.37 0.00 3. 844.12 1467.58 991.89 0.00 0 0.00 0.00 0.00 0.00 Bihar 0.00 4. 10488.52 10488.52 10964.49 10964.49 11352.92 11352.92 22500.77 21925.77 9976.24 0.00 Chhattisgarh 5. Goa 450.00 358.88 103.00 103.00 345.66 345.66 0.00 0.00 0.00 0.00 6. 7. Gujarat 9739.02 9739.02 11384.08 11384.08 11648.20 11240.2 16833.88 14963.88 5940.04 4084.57 1595.87 2074.70 2074.70 3378.16 3378.16 Himachal Prades 1595.87 5314.70 4791.00 1161.00 0.00 8. Jammu & Kashm 3539.66 3539.66 3049.06 2051.79 3049.06 721.954 9. 5410.00 0.00 0.00 0.00 7354.3 Jharkhand 9489.38 9489.38 12386.93 12386.93 7354.30 11166.77 11002.38 10278.00 0.00 10. 4664.00 5881.74 5881.74 5220.61 5220.610 10435.46 11. Karnataka 4664.00 10435.46 3305.68 0.00 Kerala 695.58 695.58 803.17 244.02 472.28 244.45 633.29 633.29 0.00 0.00 12.

13.	Madhya Pradesh	14971.43	14971.43	22399.48	20573.04	24635.30	13142.13	44938.92	19280.22	4279.78	0.00
14.	Maharashtra	11536.53	11536.53	13862.24	13862.24	17015.91	7227.92	23136.70	6906.73	4573.16	0.00
15.	Manipur	1694.40	1694.40	2308.80	2308.80	5367.645	4995	6151.91	3670.91	0.00	0.00
16.	Meghalaya	1576.21	1576.21	3603.40	3603.40	5129.79	3633.79	4799.53	573.73	492.71	0.00
17.	Mizoram	1927.49	1927.49	2504.41	2504.41	3507.71	3507.71	6598.83	4623.38	1909.71	0.00
18.	Nagaland	6368.00	6368.00	4434.11	4434.11	9194.485	9058.485	6802.11	6476.50	1717.38	858.69
19.	Odisha	11954.96	11954.96	15995.30	15995.30	21449.15	21449.15	15110.66	8764.39	6304.62	0.00
20.	Rajasthan	10341.39	10341.39	10240.58	10240.58	13769.23	13769.23	15586.19	6226.19	9166.00	0.00
21.	Sikkim	1147.00	1147.00	405.30	405.30	355.34	355.34	3175.35	1711.91	516.00	0.00
22.	Tamil Nadu	798.24	798.24	378.00	378.00	773.57	601.83	6356.07	2424.95	0.00	0.00
23.	Telangana	3608.05	3608.05	5015.32	5015.32	3248.89	3248.89	9973.28	9973.28	2517.00	2517.00
24.	Tripura	1280.99	1280.99	2040.89	2040.89	2006.73	1294.25	2952.63	2399.54	201.74	0.00
25.	Uttar Pradesh	1138.62	1138.62	189.00	189.00	252.43	252.43	2760.71	2656.564	927.426	0.00
26.	Uttarakhand	0.00	0.00	1577.56	452.22	1255.265	508.085	428.37	428.37	0.00	0.00
27.	West Bengal	5814.37	5814.37	5376.51	5376.51	9235.725	9235.725	12127.17	7960.00	4041.14	0.00

\* Under the scheme of EMRS an amount of Rs.1200.00 crore was released to NESTS for further release to the State Societies during 2020-21.

CL N-	State / UT			Enrollment		
Sl. No	State / UI	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	2692	2800	3424	4609	4930
2	Arunachal Pradesh	224	240	208	100	158
3	Assam	0	0	480	480	480
4	Bihar	0	0	0	0	0
5	Chhattisgarh	6257	6780	7961	11519	12502
6	Dadra & Nagar Haveli and Daman & Diu	0	0	0	120	180
7	Gujarat	9682	10172	10156	10974	8689
8	Himachal Pradesh	215	210	312	422	402
9	Jammu & Kashmir	0	0	0	0	0
10	Jharkhand	1991	2829	3558	3084	2709
11	Karnataka	2385	2879	3053	3638	2792
12	Kerala	503	600	535	520	424
13	Ladakh	0	0	0	0	0
14	Madhya Pradesh	9568	10270	12946	20657	19712
15	Maharashtra	3347	4103	5067	6272	5744
16	Manipur	1182	1170	1440	1439	1429
17	Meghalaya	0	0	0	0	0
18	Mizoram	361	400	396	856	1051
19	Nagaland	529	583	619	640	672
20	Odisha	5547	5340	5821	6711	5724
21	Rajasthan	4940	5350	4947	5938	5613
22	Sikkim	844	915	979	987	1055
23	Tamil Nadu	1498	1553	2186	2506	2685
24	Telangana	3134	4160	3960	5815	5387

State-wise number of Students enrolled under the Scheme "Eklavya Model Residential Schools (EMRSs)" during 2017-18 to 2021-22

25	Tripura	1575	1680	1740	1824	1880
26	Uttar Pradesh	427	630	473	495	495
27	Uttarakhand	394	279	393	514	589
28	West Bengal	2623	2662	2737	400	398

\* Figures of 2021-22 are provisional.

Details of funds released under the Scheme of 'Grant- in-Aid to Voluntary organizations working for the Welfare of STs' during 2016-17 to 2020-21

						(Amount
Sl.No.	Name of the State	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	16058361	17673320	12876354	10157218	5026080
2	Arunachal Pradesh	45605089	60523973	48711344	35595687	27184297
3	Assam	13766060	17077370	18876952	6213405	4061646
4	Chhattisgarh	6596669	7536088	11033311	7857900	4808828
5	Gujarat	11193835	7314906	14690260	15040527	10939989
6	Himachal Pradesh	27733860	25109636	28015712	17239753	22425259
7	Jharkhand	40575895	96628728	142916370	107552863	48972316
8	Jammu & Kashmir	-	1968601	1968822	1587901	4639377
9	Karnataka	38909904	24493869	46771879	25497469	12330994
10	Kerala	11355052	6655688	7730092	-	11402533
11	Madhya Pradesh	15278404	11921282	30695279	10251414	13636648
12	Maharashtra	20295458	37748141	31231544	42260503	28457280
13	Manipur	39406207	26428954	20618831	33097504	28092348
14	Meghalaya	60692770	69770760	82478380	145347653	84500593
15	Mizoram	4016475	5589524	9373256	4711528	6963997
16	Nagaland	-	3079598	1803888	-	-
17	Odisha	45737410	116896969	222285411	235206440	106316740
18	Rajasthan	6783268	1449967	12601952	5733575	8209245
19	Sikkim	5205330	9081202	8501627	3046526	946123
20	Tamil Nadu	3891019	28049531	32912993	28908752	11703033

21	Telangana	63786629	7676131	5363885	1096770	5481754
22	Tripura	6602040	3261804	5771765	4656113	3354479
23	Uttarakhand	11263873	3742689	13381104	1558170	4854462
24	Uttar Pradesh	3448897	6743175	-	-	11222937
25	West Bengal	31533450	93743775	80566551	65197179	47050584
26	Delhi	907171	1714742	540869	-	1316151

State wise no. of beneficaries covered during 2016-17 to 2020-21 under the scheme of "Grant-in-aid to voluntary organizations working for welfare of STs".

States / UTs	2016-17	2017-18	2018-19	2019-20	2020-21
Andhra Pradesh	55488	49887	19966	26906	35940
Arunachal Pradesh	88711	293200	93022	209365	209699
Assam	73409	85060	97368	49151	24155
Chhattisgarh	2026	22624	11955	5138	16891
Gujarat	260526	63063	179086	160280	167172
Himachal Pradesh	1215	2350	2462	1882	2144
Jharkhand	177506	481132	645785	504026	179191
Jammu & Kashmir	0	140	100	366	240
Karnataka	21544	60821	179259	98994	64204
Kerala	82022	85228	62259	0	125056
Madhya Pradesh	17257	3504	5785	4481	1743
Maharashtra	4881	24105	3457	13706	3039
Manipur	4093	3698	4191	5969	8966
Meghalaya	41904	140869	182650	183368	92884
Mizoram	2411	2650	8402	5502	1049

Nagaland	0	0	143	0	0
Odisha	60071	70982	170508	117553	47087
Rajasthan	802	225	1738	1549	1762
Sikkim	190	647	617	412	111
Tamilnadu	53862	269544	482619	194619	105938
Telangana	6168	5504	400	91	392
Tripura	200	200	400	400	533
Uttrakhand	2839	1440	1005	1071	1239
Uttar Pradesh	247	489	0	0	680
West Bengal	16525	180202	197149	141774	159688
Ladakh	0	0	0	0	0
Delhi	92	160	50	0	98

Details Of Funds released under the Scheme of "Strengthening Education Among St Girls In Low Literacy Districts" during 2016-17 To 2020-21

(Amount in Rs.)

S.No.	Name of the State	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	27094085	111723355	-	-	-
2	Arunachal Pradesh	-	3764528	-	-	-
3	Chhattisgarh	3963499	3711971	6448929	8090715	91518
4	Gujarat	285792943	151247653	9321262	2847573	1158358
5	Jharkhand	-	-	3613140	3135406	-
6	Madhya Pradesh	42004939	32520606	63501647	38948563	8751922
7	Maharashtra	15838410	14986427	25460395	20598649	11800012
8	Odisha	192941396	110218151	101356147	55617498	48529820
9	Rajasthan	14877810	2513350	16817293	11450920	10770677
10	Telangana	71975792	32190954	-	-	-

Sl.No.	Name of the State	2016-17	2017-18	2018-19
1	Assam	9300000	18309335	9057180
2	Karnataka	-	5960000	1704000
3	Madhya Pradesh	-	8308629	2505576
4	Meghalaya	-	5933200	2664000
5	Nagaland	2448000	-	2712000
6	Tamil Nadu	3120000	6155000	3120000

Details of Funds Released Under The Scheme Of 'Vocational Training In Tribal Areas' During 2016-17 To 2018-19 (Amount in Rs.)

State-Wise Details Of Funds Released, Utilized And Beneficiary During (2016-17 To 2020-21) Under The Scheme Of Pre -Matric Scholarship For St Students

s		State/ UT		2016-3	17		2017-1	8		2018-1	9		2019-2	20		2020-2	1
N	0		Fund Releas ed	Fund Utilize d	Beneficiari es	Fund R eleased		Beneficiari es	Fund R eleased		Beneficiari es	Fund R eleased		Beneficiari es	Fund R eleased		Beneficiari es
]	l A	ndaman & N icobar	0.00	0.00	325	0.00	0.00	353	5.00	5.00	222	5.62	5.62	249	12.33	8.37	450
4	2 A:	ndhra Prades. h	0.00	0.00	39466	5282.94	5282.94	34529	1210.81	1210.81	0	736.32	736.32	28124	1433.81	1433.81	12647
	3	Assam	321.33	321.33	0	0.00	0.00	10040	0.00	0.00	12933	0.00	0.00	2869	17.27	17.27	2710
4	1	Bihar	0.00	0.00	0	0.00	0.00	67115	0.00	0.00	46096	7131.47	0.00	46096	0.00	0.00	55198

(Rs. in Lakh)

5	Chhattisgarh	2534.1 5	2534.1 5	207956	1805.30	1805.30	191864	4755.63	4755.63	194413	4796.94	4796.94	143986	3541.54	3541.54	134262
	Dadar & Naga r Haveli and D aman & Diu		_		_	_		_			_		_	234.00	102.87	3452
7	Dadar & Naga r Haveli	0.00	0.00	0	0.00	0.00	5226	20.00	20.00	4399	38.49	38.49	5044	_		_
8	Daman & Diu	0.00	0.00	356	8.04	8.04	468	0.00	0.00	332	5.89	5.89	377		_	
9	Goa	52.64	52.64	3721	3.75	3.75	3640	80.83	80.83	3582	80.56	80.56	3332	41.35	0.00	3475
10	Gujarat	80.81	80.81	188593	3650.84	3650.84	151113	4482.31	4482.31	0	5248.34	5248.34	0	2198.84	2198.84	0
11	Himachal Pra desh	51.21	51.21	1972	0.00	0.00	1705	38.91	38.91	3582	83.92	83.92	2709	91.87	0.00	3534
12	Jharkhand	0.00	0.00	92743	1704.53	1704.53	104942	2345.92	2345.92	119877	1514.49	1514.49	106761	0.00	0.00	83511
13	Karnataka	0.00	0.00	52096	1364.59	1364.59	59448	1256.31	1256.31	62126	1846.92	1846.92	87364	0.00	0.00	72626
14	Kerala	796.40	796.40	14464	0.00	0.00	14265	308.73	308.73	12121	287.31	287.31	7858	116.56	116.56	9880
15	Ladakh	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	42.27	0.00	3450
16	Madhya Prade sh	0.00	0.00	151611	5539.17	5539.17	362120	5884.33	5884.33	359092	7698.90	7698.90	318870	5429.34	5429.34	314356
17	Manipur	867.38	867.38	22401	619.09	619.09	9189	773.00	773.00	21006	443.33	0.00	24760	0.00	0.00	0
18	Meghalaya	0.00	0.00	3273	156.69	122.94	966	0.00	0.00	0	0.00	0.00	0	0.00	0.00	790
19	Mizoram	336.36	336.36	9843	132.25	132.25	9783	319.79	319.79	14880	702.21	702.21	16890	167.86	167.86	11046
20	Nagaland	0.00	0.00	18780	0.00	0.00	10715	0.00	0.00	0	0.00	0.00	1500	60.75	0.00	3000

21	Odisha	3376.3 6	3376.3 6	222837	5134.98	5134.98	211425	6665.88	6665.88	204916	6157.65	6157.65	219875	6944.96	6944.96	173833
22	Puducherry	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	60	1.63	0.00	21
23	Rajasthan	0.00	0.00	0	3284.79	3284.79	101696	1716.12	1716.12	136915	5346.97	5346.97	184163	3126.90	3126.90	215040
24	Sikkim	0.00	0.00	297	25.72	25.72	212	7.97	7.97	247	3.57	3.57	415	9.41	0.00	414
25	Tamil Nadu	0.00	0.00	6602	0.00	0.00	12676	0.00	0.00	12800	589.74	589.74	13423	241.00	241.00	13471
26	Telangana	0.00	0.00	28966	358.02	358.02	6196	693.84	442.92	354	0.00	0.00	5570	0.00	0.00	856
27	Tripura	0.00	0.00	16723	232.89	232.89	11662	0.00	0.00	12353	386.18	386.18	10980	252.09	252.09	9404
28	Uttarakhand	0.00	0.00	5687	104.44	104.44	6256	0.00	0.00	2572	0.00	0.00	2504	138.24	99.89	1329
29	West Bengal	0.00	0.00	29249	0.00	0.00	37985	584.62	584.62	33870	894.18	894.18	37333	788.22	788.22	30050

### State-Wise Details Of Funds Released, Utilized And Beneficiary During (2016-17 To 2020-21) Under The Scheme Of Post- Matric Scholarship For St Students

(Rs. in Lakh)

_																	,
S	51. No	State/ UT		2016-17	7		2017-18	3		2018-19	)		2019-20	)		2020-21	
				Fund Ut ilized	Beneficiar ies	Fund Re leased	Fund Ut ilized	Beneficiar ies									
	1	Andaman & Nicobar	0.00	0.00	167	0.00	0.00	544	10.09	10.09	439	11.34	11.34	447	13.29	11.15	700

2	Andhra Pr adesh	9777.62	9777.62	65173	8269.11	8269.11	71687	13945.0 2	13945.0 2	59146	7797.07	7797.07	158195	6039.35	6039.35	71820
3	Arunachal Pradesh	1136.32	1136.32	22564	5803.65	5803.65	18863	1883.82	1883.82	26000	6113.41	6113.41	20500	5712.96	5712.96	31916
4	Assam	266.65	266.65	29423	2516.48	2516.48	26867	3248.03	3248.03	79526	4867.20	4867.20	55507	5413.54	5413.54	54846
5	Bihar	0.00	0.00	0	71.25	71.25	9950	0.00	0.00	12544	1525.43	1289.36	13938	708.22	0.00	19513
6	Chhattisga rh	2674.82	2674.82	135586	3811.26	3811.26	143320	4609.57	4609.57	154656	7022.69	7022.69	144453	8790.24	8790.24	140163
7	Dadar & Nagar Ha veli and D aman & D iu		_	_		_					_	_		3481.73	0.00	6180
8	Dadar & Nagar Ha veli	0.00	0.00	0	0.00	0.00	3720	0.00	0.00	2115	88.66	88.66	5618	_	_	_
9	Daman & Diu	53.63	53.63	328	26.19	26.19	196	3.41	3.41	192	0.00	0.00	351		_	
10	Goa	645.00	645.00	1924	364.80	364.80	4442	536.26	536.26	0	732.79	732.79	5870	458.18	0.00	6412
11	Gujarat	22040.2 7	22040.2 7	192322	14609.7 4	14609.7 4	214605	32429.1 2	32429.1 2	0	14004.4 8	14004.4 8	202667	22977.6 4	22977.6 4	0
12	Himachal Pradesh	931.36	931.36	3739	3123.36	3123.36	10747	278.15	278.15	4729	2468.81	1555.51	3009	0.00	0.00	5121
13	Jammu & Kashmir	2587.84	2587.84	13854	2322.56	2322.56	16905	637.93	637.93	27900	1048.29	1048.29	10685	805.44	0.00	27839

14	Jharkhand	8148.39	8148.39	82422	2716.50	2716.50	73385	5281.32	5281.32	76782	7862.86	7862.86	79823	0.00	0.00	78755
15	Karnataka	8540.00	8540.00	109943	8873.31	8873.31	101059	7341.33	7341.33	111614	15003.4 3	15003.4 3	118083	0.00	0.00	129094
16	Kerala	3122.00	3122.00	15834	2745.46	2745.46	16111	2674.37	2674.37	16245	1641.52	1641.52	16583	3285.25	3285.25	15820
17	Ladakh	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	738.00	0.00	8200
18	Madhya P radesh	13054.0 0	13054.0 0	263176	10320.5 0	10320.5 0	272714	13405.2 4	13405.2 4	289095	12198.5 8	12198.5 8	244126	12344.0 0	12344.0 0	279722
19	Maharasht ra	22092.2 8	22092.2 8	163321	10884.9 1	10884.9 1	147262	15238.1 5	15238.1 5	131000	15575.3 8	15575.3 8	139550	18149.5 2	18149.5 2	127848
20	1	3385.20		59995	6382.55	6382.55	59661	2026.76	2026.76	22644	6235.55	6235.55	30969	2184.19	2171.64	50000
21	Meghalay a	3189.00	3189.00	54900	770.50	770.50	35305	2457.52	2457.52	0	0.00	0.00	0	0.00	0.00	17315
22	Mizoram	4267.52	4267.52	42072	2434.73	2434.73	51983	3528.21	3528.21	47948	4415.78	4415.78	38174	3446.82	3446.82	15828
23	Nagaland	1344.00	1344.00	44404	2515.00	2515.00	28949	4716.66	4716.66	38380	3268.73	3268.73	40164	3226.37	3226.37	37183
24	Odisha	15556.4 8	15556.4 8	176579	8784.18	8784.18	185888	14801.9 2	14801.9 2	196667	16640.1 5	16640.1 5	171532	19095.9 7	19095.9 7	155309
25	Puducherr y	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	23	19.56	0.00	38
26	Rajasthan	9800.00	9800.00	126965	19912.4 9	19912.4 9	135523	13598.9 5	13598.9 5	269659	25950.5 2	25950.5 2	286652	25557.0 3	14156.8 1	315315
27	Sikkim	938.16	938.16	2605	1247.32	1247.32	2962	1134.36	1134.36	4299	566.80	566.80	4431	553.83	553.83	3488
28	Tamil Nad u	3061.85	3061.85	23574	2440.39	2440.39	21605	3933.65	3933.65	29622	5025.19	5025.19	29478	3328.99	3328.99	21593

29	Telangana	11483.0 0	11483.0 0	112236	18031.2 5	18031.2 5	153845	9921.68	9921.68	58253	19610.6 0	19610.6 0	129243	27297.8 3	27297.8 3	118347
30	Tripura	1323.90	1323.90	21001	2756.25	2756.25	23020	3626.55	3626.55	22896	2355.78	2355.78	23720	4804.98	4804.98	26092
31	Uttar Prad esh	1057.50	1057.50	5322	1244.91	1244.91	2779	1210.54	1210.54	0	1822.71	1822.71	17984	2218.67	1464.96	19782
32	Uttarakha nd	5090.57	5090.57	15401	600.25	598.88	8335	0.00	0.00	6133	0.00	0.00	6499	0.00	0.00	3528
33	West Ben gal	0.00	0.00	85901	2807.89	2807.89	90395	2219.39	2219.39	58421	2411.00	2411.00	62234	2256.42	2256.42	68804

## Statement of Fund Released To States/Uts Under The Scheme Of Development Of PVTGs during the last 5 Years

(Rs. in lakh)

		201	16-17	201	7-18	201	8-19	201	9-20	2020-	-21
		Fund Re	Fund Utili	Fund Rele	Fund Utili	Fund Rele	Fund Utili	Fund Rele	Fund Utili	<b>Fund Release</b>	Fund Utiliz
S.No	Name of State	leased	zed	ased	zed	ased	zed	ased	zed	d	ed
1	Andhra Pradesh	5105.00	5105.00	2076.00	2076.00	1837.00	1837.00	3713.43	3713.43	1245.51	0.00
2	Andaman& Nicobar Island										
	s	100.00	100.00	200.00	190.11	0.00	0.00	0.00	0.00	0.00	0.00
3	Bihar	342.86	0.00	295.91	158.47	0.00	0.00	0.00	0.00	0.00	0.00
4	Chhattisgarh	1230.00	1230.00	1089.50	1089.50	1051.50	1051.50	1311.35	1311.35	989.32	989.32
5	Gujarat	779.12	779.12	390.67	390.67	604.00	604.00	429.05	429.05	552.20	552.20
6	Jharkhand	3120.00	3120.00	2047.03	2043.75	3295.79	3295.79	847.00	847.00	1777.29	1777.29
7	Karnataka	136.00	136.00	467.00	467.00	460.00	460.00	1933.01	1933.01	438.46	197.96
8	Kerala	100.00	0.00	62.00	0.00	0.00	0.00	0.00	0.00	88.00	0.00
9	Madhya Pradesh	10460.40	8460.40	8232.46	7905.72	7998.09	5642.08	8064.89	6158.10	2188.11	0.00
10	Maharashtra	2077.00	2077.00	1226.25	1226.25	1230.26	1230.26	2510.00	1510.00	1411.66	0.00
11	Manipur	329.00	329.00	195.00	195.00	1157.55	276.53	0.00	0.00	0.00	0.00

12	Odisha	1164.00	1164.00	1297.00	1297.00	3626.00	3626.00	976.38	976.38	1202.00	1202.00
13	Rajasthan	1331.00	1331.00	1038.00	1038.00	1008.00	1008.00	968.10	968.10	968.00	710.17
14	Tamil Nadu	3055.00	3007.80	1770.75	1735.13	0.00	0.00	819.48	316.83	551.08	89.00
15	Telangana	1139.00	1139.00	778.00	778.00	533.00	533.00	538.50	538.50	1460.50	1090.50
16	Tripura	2250.00	2250.00	2305.00	2305.00	789.53	789.53	1960.82	1719.93	231.43	173.36
17	Uttar Pradesh	0.00	0.00	17.96	0.00	0.00	0.00	0.00	0.00	82.04	0.00
18	Uttarakhand	292.48	292.48	130.00	130.00	565.86	565.86	489.53	155.71	295.00	0.00
19	West Bengal	895.00	895.00	330.75	330.75	843.42	843.42	437.47	437.47	519.40	0.00

Details of Funds Released / Allocated And Utilization Certificate (Ucs) Submitted By The State Governments Under The Scheme Of 'Institutional Support For Marketing And Development Of Tribal Products/Produce' During 2016-17 To 2020-21

(Rs. in lakh)

Sl.	State	201	6-17	201	17-18	201	8-19	201	19-20	202	20-21
No.		Fund Rele	UC submitt	Fund	UC submitt	Fund Rele	UC submitt	<b>Funds Rele</b>	UC submitte	Fund Relea	UC submitte
		ased	ed	Released	ed	ased	ed	ased	d	sed	d
1	Andhra Pradesh	-	-	-	-	-	-	-	-	205.00	-
2	Kerala	-	-	393.52	298.22	-	-	79.70	-	-	-
3	Maharashtra	-	-	-		-	-	196.98	-	-	-
4	Odisha			-		-	-	160.58	-	-	-
5	Rajasthan	43.43	43.43	-		-	-	562.74	-	-	-
6	Tripura	351.10	351.10	201.48	201.48	-	-		-	-	-
7	West Bengal	431.47	431.47	-		85.00	-		-	-	-
8	Mizoram	174.00	174.00	-		696.00	696.00			795.00	-
9	Sikkim					219.00	-	-	-	-	-

Details Of Funds Released / Allocated To State Governments Under The Scheme Of 'Mechanism For Marketing Of Minor Forest Produce (MFP) Through Minimum Support Price (MSP) And Development Of Value Chain For MFP' During 2016-17 To 2020-21

	•	· · ·
100	In	APARA)
IINS.		crore)
(		

(Rs. in Lakhs)

SI.	Name of State/	2016-17	2017-18	2018-19	2019-20	2020-21
No.	Institution					
1	Gujarat	-	-	6.19	-	-
2	Madhya Pradesh	-	-	26.81	-	-
3	Chhattisgarh	-	0.89	1.97	7.03	-
4	Andhra Pradesh	-	3.00	7.10	-	-
5	Manipur	-	0.11	0.90	-	2.10
6	Nagaland	-	0.19	0.66	2.33	-
7	Uttar Pradesh	-	2.40	8.21	-	-
8	Kerala	-	-	4.17	-	-
9	West Bengal	-	-	6.57	-	-
10	Karnataka	-	-	1.25	-	0.36
11	Assam	-	-	1.55	5.840	-
12	Tripura				2.006	1.14
13	Tamil Nadu					2.60
14	Mizoram					0.92

The said funds are released as revolving fund to be operated at State level for upfront payment for procuring MFP. After the MFP is disposed off, the proceeds there from, shall be credited back to this fund. Hence, no utilization certificate is required to be furnished by State Government under the scheme. Utilization Certificate with respect to infrastructure have not been received from many implementation agencies.

Details of Funds Released / Allocated To State Governments Under The Scheme Of 'Support To National Scheduled Tribes Finance And Development Corporation (NSTFDC) / State Scheduled Tribes Finance And Development Corporations (STFDCS)' During 2016-17 To 2020-21

					(Its: III Earth
SI.	2016-17	2017-18	2018-19	2019-20	2020-21

No.	Name of the St	Fund Released	Utilized	Fund Release	Utilized	<b>Fund Relea</b>	Utilized	Fund Relea	Utilized	Fund Rele	Utilized
	ate/Corp.			d		sed		sed		ased	
1.	Arunachal Prad esh	-	-	5.00	5.00	-	-	-	-	-	-
2.	Goa	-	-	465.00	465.00	-	-	-	-	-	-
3.	Kerala	-	-	50.00	50.00	-	-	-	-	-	-
4.	Tripura	-	-	-	-	300.00	-	489.49	-	-	-
5.	West Bengal	-	-	-	-	500.00	-	-	-	-	-
6.	Maharashtra							100.97			

Details of funds released / allocated and Utilization Certificate (UCs) submitted by the State Governments under the Scheme of 'Support to Tribal Research Institutes' during 2016-17 to 2020-21

											(Rs. in lakh
Sl. N o	State	Fund Relea sed	UC Due	Fund Release d	UC received	Fund Rele ased	UC receiv ed	Fund Rele ased	UC receiv ed	Fund Rele ased	UC receiv ed
		2016-17	2012-13 to 2016-17	2017-18		2018-19		2019-20		2020-21	
1	Andaman and Nicobar	0.00	0.00	0.00	0.00	99.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	0.00	0.00	940.42	940.42	749.58	749.58	500.00	500.00	455.00	0.00
3	Arunachal Pradesh	0.00	0.00	647.99	647.99	253.01	253.01	923.85	0.00	184.15	0.00
4	Assam	0.00	0.00	183.65	183.65	198.75	0.00	235.64	0.00	0.00	0.00
5	Chhattisgarh	0.00	68.01	168.73	16.08	504.49	0.00	0.00	0.00	0.00	0.00
6	Gujarat	0.00	42.85	2438.00	2438.00	0.00	0.00	1719.06	0.00	0.00	0.00
7	Himachal Pradesh	0.00	0.00	0.00	0.00	106.80	106.80	68.05	42.10	50.00	0.00
8	Jammu And Kashmir	340.00	10.00	0.00	0.00	97.00	0.00	308.84	0.00	206.51	0.00
9	Jharkhand	0.00	70.07	0.00	0.00	1211.83	1181.04	1654.50	77.84	0.00	0.00
10	Karnataka	117.00	0.00	130.00	115.00	106.00	94.00	185.50	0.00	26.35	0.00

11	Kerala	67.99	29.04	745.65	75.23	401.25	399.08	0.00	0.00	0.00	0.00
12	Madhya Pradesh	54.35	44.89	732.51	121.12	738.34	65.82	0.00	0.00	447.00	0.00
13	Maharashtra	0.00	0.00	0.00	0.00	485.01	0.00	141.00	0.00	0.00	0.00
14	Manipur	109.00	0.00	58.00	58.00	530.11	138.99	877.00	0.00	0.00	0.00
15	Mizoram	0.00	0.00	0.00	0.00	564.36	564.36	1512.00	582.72	1178.22	0.00
16	Nagaland	0.00	0.00	0.00	0.00	825.00	825.00	275.00	187.50	0.00	0.00
17	Odisha	322.39	0.00	662.90	662.90	819.07	782.00	780.04	743.57	503.00	160.76
18	Rajasthan	0.00	0.00	169.25	169.25	214.00	97.09	0.00	0.00	8.89	0.00
19	Sikkim	111.00	0.00	136.00	136.00	194.50	194.50	82.50	0.00	144.00	0.00
20	Tamil Nadu	0.00	15.20	133.20	0.00	177.25	0.00	0.00	0.00	0.00	0.00
21	Telangana	121.9	0.00	339.50	339.50	454.00	454.00	557.25	557.00	375.75	0.00
22	Tripura	73.25	0.00	198.75	198.75	316.14	164.99	335.52	60.09	0.00	0.00
23	Uttar Pradesh	43.26	47.85	0.00	0.00	0.00	0.00	0.00	0.00	35.15	0.00
24	West Bengal	150.82	0.00	215.45	215.45	380.15	155.15	149.25	0.00	0.00	0.00
25	Meghalaya	0.00	0.00	0.00	0.00	574.35	538.91	0.00	0.00	0.00	0.00
26	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00	693.00	0.00	2183.48	0.00
27	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	202.50	0.00

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